NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 275/2017 In C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Bahubali Shantilal Shah

V/s.

The Lok Prakashan Ltd.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODZAWALA ADVOCATE PRITITIONER Mulicensola
MIHIR THAKORE SR. ADVOCATE

2. ANIP A. GANDNI ADVOCATE

BES. NO. 4 AT A MINITARY FLA
MRSHALIN MEHTA Sn. Advocate

4. Mihir gothi Si Advocate
Apunva Valul

5. KAMAL TRIVEDI (Sr. Advocate) 2 Stradurocate
TANAYA SHAH

TANAYA SHAH

Resp No. 2 Tanaya Clah

ORDER

Learned Senior Advocate Mr. Mihir Thakore i/b Learned Advocate Mr. Pavan Godiawala present for Original Petitioner. Learned Senior Advocate Mr. Kamal Trivedi with Learned Advocate Ms. Tanaya Shah present for Original Respondent No.2. Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Apurva Vakil present for Respondent No.3. Learned Advocate Mr. Anip Gandhi present for Respondent No.4. Learned Senior Advocate Mr. Shalin Mehta with Learned FCA Mr. Divyang Majmudar present for Respondent No.6. None present for other Respondents.

Reply filed by Respondents no. 2, 3 and 6 in main petition.

Reply filed by Respondent no. 3 in IA 275/2017.

Heard arguments of Learned Counsel for Petitioner and arguments of Learned Counsels for Respondents on admission of petition and on interim reliefs.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.